

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.967 of 2021

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

04/26.03.2021 Learned counsel for the petitioner is directed to remove the defects as pointed out by the registry before the next date of hearing.

Put up this case on 16.04.2021.

(Deepak Roshan, J.)

Fahim/-